

(ख) यदि हां, तो भारत के कौन-कौन प्रतिनिधि थे;

(ग) भारत द्वारा प्रतिनिधिमंडल पर कितना धन व्यय किया गया; तथा

(घ) इस सम्मेलन से भारत को क्या लाभ हुआ ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). A statement giving the information required is laid on the Table of the House. [See Appendix XII, annexure No. 20.]

IMPROPER BEHAVIOUR OF POLICE CONSTABLES

***2233. Shri B. D. Shastri:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that some police constables have been billeted in the godowns of Plots Nos. 48, 49, 50 etc. North in Basti Harphool Singh under the jurisdiction of Saddar Bazar Police Station, Delhi;

(b) whether Government are aware that some of these police constables behave improperly;

(c) against how many of these police constables, there were complaints of improper behaviour towards the neighbouring residents;

(d) what and against how many, action was taken; and

(e) whether Government have any proposal for the removal of all such police constables and quartering them in proper police barracks thus stopping harassment of the local residents?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) No.

(c) to (e). Do not arise.

"REAL PEARLS UNSET"

***2234. Shri Damodara Menon:** (a) Will the Minister of Finance be pleased to state whether the Government of India have received a memorandum from The Javeri Mahajan Bombay requesting cancellation of the newly imposed duty of 20 per cent on "real pearls unset" in the Finance Bill of 1953?

(b) If so, what action do the Government of India propose to take on the request made?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes; Sir.

(b) The matter is under consideration of the Government of India.

PUBLIC ADMINISTRATION

***2235. Dr. Amin:** Will the Minister of Home Affairs be pleased to state what steps have been taken by Government to implement the recommendations of the Planning Commission on reform of Public Administration?

The Deputy Minister of Home Affairs (Shri Datar): The specific steps to be taken to implement the recommendations are at present under consideration.

ADVISORY COMMITTEES FOR RECRUITMENT OF SOLDIERS

***2236. Shri Bheekha Bhai:** (a) Will the Minister of Defence be pleased to refer to the Starred Question No. 1821 and supplementaries thereto asked on 4th May and state whether the Advisory Committees for the recruitment of soldiers will include the representatives of those who are employed in Military Services?

(b) When will the Advisory Committees be set up in various States?

(c) Will the personnel of these Committees be finalised in consultation with the Central Government?

The Minister of Defence Organisation (Shri Tyagi): (a) The States Governments have been advised to include the local military commander as a member of the Committee.

(b) The State Governments were addressed on the subject on the 23rd April 1953, and it is hoped that the State Advisory Committees will be set up in the near future.

(c) The Committees will be formally constituted by the Central Government on the advice of the State Governments.

TERRITORIAL ARMY RECRUITMENT

***2237. Shri Bheekha Bhai:** Will the Minister of Defence be pleased to state whether Government intend to give first priority to the disbanded soldiers in the selection for the Territorial Army recruitment?

The Minister of Defence Organisation (Shri Tyagi): Ex-servicemen are welcomed in the Territorial Army because of their experience, provided that they are within the upper age limit of 35 years and are medically fit.